

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- # 2706**  
TO BE ANSWERED ON- 18/12/2024

**PRADHAN MANTRI VANBANDHU KALYAN YOJANA**

2706 # SHRI AMAR PAL MAURYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Pradhan Mantri Vanbandhu Kalyan Yojana is being run by Government, if so, the details of its financing and implementation strategies;
- (b) the total amount allocated by Government for the implementation of Pradhan Mantri Vanbandhu Kalyan Yojana; and
- (c) the number of beneficiaries of this scheme so far across the country including Uttar Pradesh?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a):** Under the umbrella of ‘Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)’ Ministry of Tribal Affairs is implementing 6 Centrally sponsored schemes for development and welfare of tribal communities as given below.

- i. Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)
- ii. Development of Particularly Vulnerable Tribal Groups (PVTGs)/ Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN)
- iii. Support to Tribal Research Institutes
- iv. Pre-Matric Scholarship
- v. Post-Matric Scholarship Scheme
- vi. Administrative Support to States for setting up PMU.

Details of components of Pradhan Mantri Vanbandhu Kalyan Yojana:

- i. ‘Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)’ aims at integrated development of 36,428 villages with 50% tribal population and 500 STs. An amount of Rs.20.38 lakh per village (Rs 7276 cr for 36,428 villages) is contributed by Ministry of Tribal Affairs and the States are required to make Village development plan with convergence of Central STC (Schedule tribe component) and State TSP (Tribal Sub Plan) funds available with sectoral Central Govt Ministries and State Govt. As on date 17,656 VDPs have been approved and total funds released amounts to Rs.2357.50 Cr. On 2nd October 2024, Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) has been launched, which is more structured version of PMAAAGY with dedicated convergence of funds and Saturation for key interventions from line Ministries and State departments. DA-JGUA would cover 63,843 villages including the villages covered under

- PMAAGY. Attempt has been made to remove the difficulties and challenges faced in PMAAGY.
- ii. Pre-Matric Scholarship Scheme (for class IX –X) and Post Matric Scholarship (From XI onwards) are 2 Centrally Sponsored schemes implemented through States. The schemes are open ended and every ST student having family income not be more than Rs.2.50 lakhs per annum is eligible. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.
  - iii. Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) was launched in 2023-24 for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions implemented by 9-line Ministries
  - iv. Support to TRIs: The basic objective of the scheme is to strengthen the Tribal Research Institutes (TRIs) in their infrastructural needs, Research & documentation activities.
  - v. Under Administrative costs funding is provided for setting up Project Management unit in States/UTs

**(b):** The Umbrella of Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY) has been approved for Finance Cycle 2021-22 to 2025-26 with a total cost of Rs. 26135.46 crores. PM JANMAN has allocated budget of Rs 24,104 cr (2023-24 to 2025-2026) and DA-JGUA has allocated budget of Rs 79,156 cr (2024-25 to 2028-29). Under PM JANMAN and DA-JGUA, the concerned Ministries are required to allocated funds available under DAPST for the scheme specific interventions.

**(c):** As mentioned above, in reply to part (a), Pre-Matric Scholarship Scheme (for class IX –X) and Post Matric Scholarship (From XI onwards) are open ended schemes. On an average more than 30 lakh students benefit every year under these 2 schemes. The data shared by States with regard to number of beneficiaries, fund disbursed and other key parameters is collated, compiled and uploaded on Ministry's dashboard ([dashboard.tribal.gov.in](http://dashboard.tribal.gov.in)), which may please be visited for details.

Dharti Aaba JGUA, aims to cover population of 5.38 cr residing in 63,843 villages. PM JANMAN aims to cover 11 lakh PVTG household residing in about 29,000 habitations. Under Support to Tribal Research Institutes and Administrative Support to States, budgetary allocation is given to the State governments / UTs to carry out various development activities / research works and for setting PMU respectively. A statement showing State wise list of Districts and number of villages including Uttar Pradesh along with ST covered under DA-JGUA is at **Annexure 1**.

## Annexure 1

Annexure 1 referred in reply to part (c) of Rajya Sabha Unstarred Question No. # 2706 for 18.12.2024 regarding 'Pradhan Mantri Vanbandhu Kalyan Yojana

State wise list of Districts and number of villages including Uttar Pradesh along with ST covered under DA-JGUA

SR. No	Name of the State	No. of District	No. of Block	No. of Villages	Total Population	ST Population	% ST
1	ANDHRA PRADESH	18	107	878	1113652	655450	58.86
2	ARUNACHAL PRADESH	23	84	329	272750	230896	84.65
3	ASSAM	32	147	3161	2779667	2124774	76.44
4	BIHAR	24	74	771	1783928	407136	22.82
5	CHHATTISGARH	32	138	6691	6967289	4909442	70.46
6	GOA	2	9	25	47144	34105	72.34
7	GUJARAT	21	102	4265	7675215	6605912	86.07
8	HIMACHAL PRADESH	10	26	270	170351	117040	68.71
9	JAMMU AND KASHMIR	20	112	393	792087	502935	63.49
10	JHARKHAND	24	231	7139	7044011	4976859	70.65
11	KARNATAKA	28	129	1089	1975186	805566	40.78
12	KERALA	4	9	89	1322280	219524	16.60
13	LADAKH	2	30	143	163981	155238	94.67
14	LAKSHADWEEP	1	2	2	9868	9322	94.47
15	MADHYA PRADESH	51	267	11377	13186399	9323125	70.70
16	MAHARASHTRA	32	214	4975	6347798	4694682	73.96
17	MANIPUR	13	57	516	666137	629332	94.47
18	MEGHALAYA	12	53	1437	1183736	1135901	95.96
19	MIZORAM	11	26	383	414444	400652	96.67
20	NAGALAND	16	74	608	956721	915742	95.72
21	ODISHA	27	234	7667	7042261	4815670	68.38
22	RAJASTHAN	30	208	6019	7655043	5537444	72.34
23	SIKKIM	6	26	119	123635	72682	58.79
24	TAMIL NADU	16	36	248	489153	303711	62.09
25	TELANGANA	30	230	924	1691305	1150538	68.03
26	D&D and DNH	2	2	76	203454	147290	72.39
27	TRIPURA	8	52	392	988452	828393	83.81
28	UTTAR PRADESH	26	47	517	1183202	311488	26.33
29	UTTARAKHAND	7	15	128	209384	88723	42.37

<b>30</b>	WEST BENGAL	21	170	<b>3212</b>	3974631	1707342	42.96
	<b>Grand Total</b>	<b>549</b>	<b>2911</b>	<b>63843</b>	<b>78433164</b>	<b>53816914</b>	<b>68.61</b>

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